	(F	iling under clause (ca) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations, 20	16	
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	62	10380366944	10	1049303232	3.97	0	140	8068775924	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	5	29476963199	3	17001350873	64.33	0	362743537	12112868789	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	86	19075350404	4	8375707965	31.69	0	2856729982	7842912457	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	7	38440138	0	0	0.00	0	0	38440138	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	1	76846567	0	0	0.00	0	0	76846567	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	4	951851265	1	90757	0.00	0	951760508	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	947760508	0	0	0.00	0	0	947760508	Annexure 9
Total		166	60947579025	18	26426452827	100.00	0	5574633179	29087604383	